

**GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2234  
TO BE ANSWERED ON 01.01.2018**

**IRREGULARITIES IN SKILL DEVELOPMENT CENTRES**

**† 2234. SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI**

**Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
be pleased to state:**

- (a) whether the Government has been receiving complaints of irregularities about the functioning of skill development centres in the country; and
- (b) if so, the details thereof and the action taken by the Government in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF  
SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
(SHRI ANANTKUMAR HEGDE)**

(a) and (b) Ministry of Skill Development and Entrepreneurship is implementing Pradhan Mantri Kaushal Vikas Yojana (PMKVY) for imparting skill training in the country with effective monitoring framework. Under PMKVY 2015-16, action on complaints against Training Centers and Monitoring of Training Centers is performed as per Monitoring Framework of PMKVY 2015-16. Complaints received under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2015-16 are mostly related to fake enrolment and irregularities in conduct of training, improper trainings and lack of infrastructure in the centre, franchisor franchisee dispute and mass enrolment.

However, under modified PMKVY 2016-20, focus on continuous monitoring for tracking effective functioning of skill centre has been envisaged. Under this self-audit reporting, call validations, surprise visits and monitoring through the Skills Development Management System (SDMS) have been adopted.

Under PMKVY scheme, around 133 Training Centres / Training Partners have been suspended from conducting skill training.

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